

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/03/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the 3rd January, 2022.

Sub:- **Casual leave and Restricted holiday**

Ref:- Your letter No. MACT(S) 749 dtd. 23.12.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 24.12.2021 and casual leave on 27.12.2021 along with station leave permission, with the official vehicle, at own cost, from the morning of 24.12.2021 till morning of 28.12.2021**, has been granted.

Yours faithfully,


Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/04/A, dated , 03-01-2022

Copy to:.

1. The Project Manager, Gauhati High Court.


63/21/22
JT.REGISTRAR (VIGILANCE) Rda